

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015  
CA No. 118/2016

CORAM:

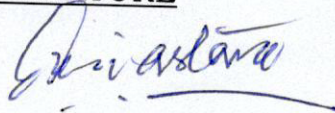

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES: M/s. Telemax Links India Pvt. Ltd.

V/s.  
M/s. Syslogic Mobitech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	G J Srivastava	Adv for R-1, 2, 3	
	Pratap, Adv.	} Lekhu	
	Mogesh Adv. Sr.		
	Rishi, Adv		

**ORDER**

**C.A. NO. 118/2016 IN C.P. No. 26/397, 398/CLB/MB/MAH/2015**

1. Ld. Counsel representing both the sides marked their respective presence.
2. A Rejoinder has been filed by the Petitioner in respect of C.A. 118/2016 and a copy has been handed over to the other side.
3. Ld. Counsel for the Respondents is seeking time to go through the Rejoinder. Matter adjourned.
4. Let C.P. 26/2015 along with C.A. 118/2016 be fixed for hearing on **17<sup>th</sup> January, 2017**. Duly communicated to both sides.

Dated 15.12.2016

sd/-  
**Shri M.K. Shrawat**  
Member (Legal)